NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/70/2016

NAME OF THE PETITIONER(S)

: M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S)

: M/s Jayabharath Textiles Private Ltd and another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THREY HABBY

2. Sai Vilhari Dur Komandal Chope Petitionen

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<u>ORDER</u>

Counsels for both the parties are present. Counsel for Petitioner submitted that he is intending to file memo today suggesting the names of the Chartered Accountant. The same may be filed in the Registry. Matter is posted for order. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)